

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**C.P. No. 60(ND)/2017**

**IN THE MATTER OF:**

**Abhijat Paliwal**

**.....Petitioner**

**v.**

**Abhi-Asmi International Pvt. Ltd.**

**.....Respondent**

**SECTION : UNDER SECTION 271(e)**

**Order delivered on 19.09.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**R. VARADHARAJAN**

**Hon'ble Member (J)**

**For the Petitioner(s) : Mr. Anand Chibber, Senior Advocate  
Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates**

**For the Respondent(s) : Mr. Manish Jha, Mr. Divyam Agarwal & Mr. Raghav  
Sabharwal, Advocates**

**ORDER**

For order, see C.P. No. 119(ND)/2016

19.09.2017

VINEET